

ANNEXURE-4

Shree Sai Smelters India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 21-10-2022

S.N o	Name of creditor	Details of claim received		Details of claim admitted					Amount of claim under verification	Amount of claim not admitted	Amount of any mutual dues, that may be set-off	Amount of contingent claim	% of voting share in CoC	Whether related party?	Amount covered by guarantee	Nature of claim	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim admitted	Amount of claim admitted	Amount of claim admitted											
0		-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

